

Annexure – 7

Name of the corporate debtor: Zenica Performance Cars Private Limited; Date of commencement of CIRP: 22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on:10.07.2021

List of operational creditors (Government dues)

(Amount in INR)

| S.No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|-------------------|--------------------|---------------------------|-------------------|---------------------------|------------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Deputy Excise & Taxation Commissioner (ST) Gurugram (south), Excise & Taxation Deptt, Govt of Haryana. | Centre Government | SA-1 | 07.04.2021 | 1,840,720.00 | - | Excise & Taxation Dues | - | - | NO | - | - | - | - | 1,840,720.00 | Books of accounts required to substantiate the claim amount not provided by the Corporate Debtor |
| 2 | Deputy Director(L/C) Sub Regional Office, Employee State Insurance Corporation, Gurugram | Centre Government | 69000530960000799 | 30.06.2021 | 781,123.00 | - | ESIC dues | - | - | NO | - | - | - | - | 781,123.00 | Books of accounts required to substantiate the claim amount not provided by the Corporate Debtor |
| 3 | Employees Provident Fund Organization (EPFO) through Regional PF Commissioner-II, Compliance. | Centre Government | SA-2 | 02.07.2021 | 1,229,750.00 | - | EPFO dues | - | - | NO | - | - | - | - | 1,229,750.00 | Books of accounts required to substantiate the claim amount not provided by the Corporate Debtor |
| TOTAL | | | | | 3851593.00 | | | | | | | | | | 3,851,593.00 | |